

In the Court of Addl. District & session's Judge kotdwar,
pauri Garhwal.

Following Type for cases hearing on Video Confrencing
mode be taken up on 23-06-2021

V.C Time: 11:30 to 12:30 p.m for criminal cases

S.N.			
1.	Bail Application no 103/2021	Bhuma devi Vs state	Argument
2.	Criminal Appeal no 38/2020	State Vs Premsankar Mishra	Argument
3.	Criminal Appeal no 42/2020	Ram anant tiwari Vs sarat chandra mishra	Argument

Ordered by court,



Reader,

Addl. District & Session's Judge
Kotdwara Garhwal